

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO-1599**  
ANSWERED ON – 09/02/2026

**IMPLEMENTATION OF SARVA SHIKSHA ABHIYAN IN TONK-SAWAI  
MADHOPUR**

†1599. Shri Harish Chandra Meena:

Will the Minister of EDUCATION be pleased to state:

- (a) the amount sanctioned and spent for strengthening the infrastructure (classrooms, toilets, drinking water, electricity, ramps, etc.) of primary and upper primary schools under the Sarva Shiksha Abhiyan in the Tonk-Sawai Madhopur, Lok Sabha Parliamentary Constituency of Rajasthan during the last five years, district-wise;
- (b) the number of new schools sanctioned, opened and upgraded in the said constituency during the said period, block-wise details; and
- (c) the details of drop-out rate, especially among girls and socially disadvantaged groups, during the last five years along with the concrete steps taken by the Government to reduce the same?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a): Education is in the concurrent list of the Constitution and majority of the schools are under the domain of respective State and UT Governments. The Centrally Sponsored Scheme of Samagra Shiksha is implemented in partnership with all the States and UTs. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme and the guidelines issued by the Ministry of Finance from time to time. Funds are allocated to the State/UTs for implementation of various interventions as per the approved AWP&B of the States/UTs. The expenditure of funds lies within the purview of the State/UT governments based on their requirement as per their priority.

Further, under Samagra Shiksha, the Central Government releases funds to States/UTs in four installments and intervention-wise releases are not made. The State further releases the funds to district, block and government schools based on the approvals for implementation of the interventions provided under the scheme.

The details of central allocation and central share released under Samagra Shiksha for the State of Rajasthan (including Tonk-Sawai Madhopur, Lok Sabha Parliamentary Constituency) during the last five financial years is given below:

Year	Central allocation (Rs. in Crore)	Central Share released (Rs. in Crore)
2020-21	2730.19	2259.43
2021-22	2730.19	2405.82
2022-23	3452.19	2138.61
2023-24	3560.25	3202.89
2024-25	3560.25	3090.65

(b): The block-wise details of number of new schools sanctioned, opened and upgraded in the constituency of Tonk-Sawai Madhopur during the last five years is as under:

District	Block	Year	Type	No of School
Tonk	Newai	2022-2023	Upgradation from secondary to Hr Secondary(Including Additional Stream)	2
	Uniyara	2022-2023		1
	Uniyara	2023-2024	Upgradation from PS to UPS	1
Sawai Madhopur	Khandar	2022-2023	Upgradation from secondary to Hr Secondary(Including Additional Stream)	2
	Gangapur City	2022-2023		1

Source: PRABANDH

(c): One of the focus areas of the Samagra Shiksha scheme is to reduce the dropout rate and the number of Out of School Children (OoSC). This Department has developed an online module for compiling the data of Out of School Children (OoSC) identified by each State/UT and their mapping with Special Training Centres (STC) on the **PRABANDH Portal**. The concerned State/UT validates the child wise information of the identified OoSC and STC uploaded by the concerned Block Resource Centre of the State for monitoring the progress of mainstreaming of OoSC.

The scheme includes the provision of opening and strengthening of new schools up to senior secondary level; construction of school buildings and additional classrooms; setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas; setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas; Hostels under PM-JANMAN and DAJGUA for PVTGs / ST children, free uniforms, free text books, transport allowance and undertaking enrolment & retention drives. In addition, support is provided through special training for age-appropriate admission of Out of School Children and for the training of residential as well as non-residential older children. The provision of seasonal hostels or residential camps, special training centers at worksites, transport/ escort facility are also available for bringing Out of School Children to the formal schooling structure. **Bridge Course Modules have been developed by National Council of Educational Research and Training (NCERT)** for bridging the learning gaps of Out of School Children studying in Special Training Centers (STC) under the provision of RTE Act, 2009.

Further, **under the student-oriented component for the children with special needs of the scheme**, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

As per details provided by the State of Rajasthan the details of drop-out rate (including girls and socially disadvantaged groups) in Tonk-Sawai Madhopur, Lok Sabha Parliamentary Constituency during the last five years is detailed below:

District	Academic year	Primary Drop-Out Rate	Upper Pr. School Drop-Out Rate	Elementary Drop-Out Rate	Secondary Drop-Out Rate
		Total	Total	Total	Total
Sawai Madhopur	2020-21	0.30	0.97	0.52	7.60
	2021-22	3.91	2.28	3.38	6.73
	2022-23	8.69	5.77	7.72	13.96
	2023-24	10.40	7.06	9.26	12.73
	2024-25	8.07	4.25	6.71	7.65
Tonk	2020-21	0.30	2.17	0.93	7.27
	2021-22	3.22	2.38	2.93	4.82
	2022-23	6.99	4.66	6.18	11.66
	2023-24	8.37	6.00	7.52	10.71
	2024-25	5.73	4.65	5.33	7.87

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